

S. No.	State	Natnc of the Project	Approx. Cost (Rs. Crore)
25.	Tamil Nadu	Tirunevcli Bypass (NH-7)	55.50
26.	Tamil Nadu	Hosur Krishnagiri (4-lane) (lengh-61 km)	227.20
27.	Tamil Nadu	Chingclpct-Tindivanam (km 67 to 122) (length—55 km)	211.00
28.	Uttar Pradesh	Moradabad Bypass (Phase-I)	100.00
29.	West Bengal	Con.st. Of second Vivekanand Bridge across river Hooghly in km. 670 of NH-8 (length-5 km)	330.00
30.	West Bengal	Coiistruction of Belgharia Expressway on NH-34 (length-8 km)	88.00
31.	West Bengal	Durgapur Expressway	300.00
32.		BOT projects (Metro corridor)	2025.00
33.		Neela Mangla Tumkar	211.00

Impi-ovcmcnt of National Highway-52 in Tinsul(ia sub-division

3822. DR. ARUN KUMAR SARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposal for widening and improvement of the Rupai Dirak portion of the Nation Highway-52 in Tinsukia sub-division of Assam has been received by Government;

(b) if so, the allocations made during the 9th Plan and schedule of work finalised for its widening;

(c) whether Government has taken up the work of replacement of three wooden bridges by RCC bridges in the said portion;

(d) if so, the progress of work made so far;

(e) whether this road being a link between Assam and Arunachal Pradesh is placed on priority list of Government for widening and improvement; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No.

(b) Ninth Five Year Plan has not yet been finalised.

(c) and (d) R.C.C. bridges will be constructed by the side of the existing timber briges for which land acquisition has been sanctioned. Further action for construction of bridges will be taken after acquisition of land.

(e) and (f) The present traffic does not justify widening. Improvement works will be considered depending upon inter-se priority and availability of funds.

Improvement of National Highways

3823. SHRI GOVIND RAM MIRI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to improve and widen existing National Highways and to lay new highways in the country; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Improvement including widening and maintenance of National Highways is a continuous

process. Further declaration of new National Highways is also done in phases. However, all these are dependent on the availability of resources.

Cargo Handling by Paradeep Port Trust

3824. SHRI RAHASBIHARI BARIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the cargo handled by the Paradeep Port Trust in 1995-96, 1996-97 and 1997-98;

(b) the year-wise details thereof along with the berth occupancy of the Port and the profit earned during the said period; and

(c) the detailed steps taken to increase the berth occupancy capacity of the Port?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) During the last three years i.e. 1995-96, 1996-97 and 1997-98 the details of Cargo handled, Average Berth Occupancy and profit earned by the Paradip Port Trust are as under:—

Year	Cargo handled (In million tonnes)	Average Berth Occupancy	Profit earned/ Gross Surplus (Rs. in crores)
1995-96	11.26	83%	39.45
1996-97	11.58	66%	46.79
1997-98	13.30	65%	50.71

(c) Steps have been taken by the Port to construct additional berths thereby augmenting the Port capacity for handling Thermal coal and Crude/POL.

Payment of Right-of-Way Fee

3825. SHRI AMAR SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government has issued any directions for the payment of Rs.

100.000 per km. by the private basic telecom operators as a right-of-way fee;

(b) if so, the details thereof; and

(c) whether such directions are not applicable in the case of Department of Telecommunications and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) The policy for permitting private basic/cellular telecom operators to lay cables within right-of-way of National Highways is under finalisation. Pending finalisation of the policy, interim permission has been granted subject to certain conditions. These include interim payment at the rate of Rs. 5/- per metre as part payment for lease charges for use of National Highway land. This would be subject to the proviso that the company undertakes to pay the final charges as may be decided by the Government. The licensee is also required to furnish a bank guarantee of Rs. 25/- per metre to State Public Works Departments for a period of one year for ensuring making good the excavated trench for laying of cables by proper filling and compaction.

(c) The issue of such charges being payable by Department of Telecommunication is under discussion with concerned Ministries.

Construction of Bypass Express way to Hyderabad

3826. DR. Y. LAKSHMI PRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Central Government have proposed to assist, the Andhra Pradesh Government for construction of an effective Bypass Express Way to Hyderabad for quick movement of traffic; and

(b) if so, the measures taken for early financial assistance to the State Government in public interest?